

Government of India designated the sports Authority of India as the nodal agency, on its behalf, to assist the UNICEF in organising in India the Sports Aid Programme also described as 'Race Against Time'. The details of the races held in different cities as available so far are given in the statement given below. The Sports Authority of India incurred expenditure amounting to Rs. 71,580 in the context of Sport Aid. Of this Rs. 15,000 each was made available to the State Governments of Tamil Nadu, West Bengal, Karnataka and Himachal Pradesh. The remaining sum of Rs. 11,580 was spent by the Sports Authority of India directly. No other State Governments sought any financial assistance from the Sport Authority of India. As on 17.7.86, the contributions received by the Sports Authority of India on behalf of the UNICEF amounted to Rs. 45.56 lakhs. The Sports Authority of India has reported that no case of major mishap or odd occurrence has come to their notice in the context of Sport Aid.

Statement

S. No.	Approx. no of people who participated
1. Srinagar (Jammu & Kashmir)	6000
2. Chandigarh (Punjab)	8000
3. Gauhati (Assam)	2000
4. Amravati (Maharashtra)	4000
5. Bombay (Maharashtra)	4000
6. Hyderabad (Andhra Pradesh)	10000
7. Bangalore (Karnataka)	8000
8. Madras (Tamil Nadu)	10000
9. Delhi	4550
10. Ratlam (Madhya Pradesh)	500
11. Gwalior (Madhya Pradesh)	Not reported
12. Hissar (Haryana)	300

13. Hazaribagh (Bihar)	Not reported
14. Ranchi (Bihar)	800
15. Lucknow (Uttar Pradesh)	1000
16. Simla (Himachal Pradesh)	10000
17. Calcutta (West Bengal)	7000
18. Cochin (Kerala)	2500
19. Shillong (Meghalaya)	400
20. Following Organisations/Institutions also organised and contributed :	
(i) 506 Army Base Workshop, Agra Cantt.	Not reported
(ii) Institute of Textile Technology, Choudhwar (Orissa).	Not reported
(iii) Rotaract Club, Katni.	Not reported
(iv) Rotary International Ratlam	Not reported
(v) South Eastern Railway Sports Assoc at on, Raipur (MP)	Not reported

[Translation]

Compensation to consumers for inferior quality of medicines

937. DR. CHANDRA SHEKHAR TRIPATHI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government have decided for the payment of compensation to consumers for loss to them due to inferior quality of drugs;

(b) if so, the details thereof; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) to (c) So far as the Drugs and Cosmetics Act and the Rules thereunder is concerned, there is no provision for the payment of compensation to consumers for loss to them due to inferior quality of drugs.

[English]

Procurement of new type of wagons and wheel sets

938. SHRI SHARAD DIGHE : Will the Minister of TRANSPORT be pleased to state :

(a) the number of new type of wagons the Railways propose to procure in the current financial year; and

(b) the number of wheel sets required for this programme and how do the Railways propose to procure them ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) 2600 nos. of BCN and 330 nos. of BOBR wagons (in terms of four-wheeler units) which are being manufactured for the first time are proposed to be procured during 1986-87.

(b) Approximately 30,000 nos. of 22.9 Ton wheelsets are required during this year for BCN, BOBR and for other type of wagons also requiring such wheelsets. Bulk of this quantity will be obtained from Railways' production unit - Wheel & Axle Plant at Bangalore and the balance will be met from imports.

Autonomous body for implementation of Computerised Railway Information System

939. SHRIMATI BASAVARAJESWARI : Will the Minister of TRANSPORT be pleased to state :

(a) whether the Railways have decided to create an autonomous body for the computerised Railway Information System and the connected telecommunication network;

(b) the total estimated cost;

(c) whether the Railway Board is inviting experts from outside to handle the most sophisticated Computer System in the country;

(d) if so, the details thereof; and

(e) if not, the alternate arrangements being made to handle the sophisticated system ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Yes, Sir. A society sponsored by the Department of Railways named the Centre for Railway Information Systems (CRIS) has been registered under the Registration of Societies Act. The Society will be entrusted with the task of development and implementation of the Freight Operations project, including the associated telecommunications network.

(b) Cost of the project, prepared in December 1982, was estimated at Rs. 520 crores comprising Rs. 170 crores for the Computer Segment and Rs. 350 crores for the Telecommunication Segment.

(c) and (d) Apart from the Consultant firms engaged, CRIS will have the freedom to employ outside experts also as may be considered necessary from time to time.

An advertisement inviting applications for the recruitment of Executive Director, Directors and Advisers to the Society has appeared recently in the major dailies of the country.

(e) Does not arise.

Congestion in Bombay Port

940. SHRI HUSSAIN DALWAI : Will the Minister of TRANSPORT be pleased to state :

(a) whether there is congestion in Bombay port and ships have to wait for a number of days to get a berth; and

(b) if so, the details of the arrangements being made to remove congestion ?